

(b) The opening of branches of banks is a continuous process, governed by licences issued by RBI in this regard. As such, it is not possible to project the number of branches of Public Sector Banks to be opened during the next two years. However, 11 licences in Pauri Garhwal, 3 in Chamoli, 4 in Tehri Garhwal and 1 in Uttarkashi are pending with banks. The validity period of these licences has been extended upto 31-3-1992.

### Plan Funds to Judiciary

754. SHRI DAU DAYAL JOSHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government propose to allocate plan funds to the judiciary for its modernisation and development; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b) The proposal to allocate Plan funds to judiciary for its modernisation and development was considered by this Department in consultation with the Planning Commission. The Planning Commission are, however, of the view, that requirement of upgradation of services, including judiciary, have to be met from the non-plan side only.

[Translation]

### Deposits in Nationalised Banks of Uttar Pradesh

755. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of FINANCE be pleased to state:

(a) the amount of term deposits and other deposits in various nationalised banks of Uttar Pradesh during 1990-91;

(b) whether the Government have formulated any scheme for the investment of money out of the deposited amount by nationalised banks in any State; and

(c) if so, the amount invested in development works out of such deposits in Uttar Pradesh during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) As reported by Reserve Bank of India, total amount of deposits of all public sector banks in Uttar Pradesh as at the end of June, 1989 (latest available) were Rs. 13831 crores including Rs. 7428 crores as term deposits.

(b) and (c) The resources mobilised by the public sector banks including deposits raised from the public are deployed to finance various sectoral activities, demanding credit support from banks. The banks also invest in securities of the State Governments, local bodies and public sector undertakings of the State concerned. In the case of Uttar Pradesh, the following table will give the details of the deposits raised by public sector banks and the bank credit in that State for the last three years:

(Rs. in crores)

	Deposits Rs.	Credits Rs.
December, 1988	13436	5680
December, 1989	15163	6578
December, 1990	17368	7664